

देने के अलावा, लगभग 149 स्टाफ आर्टिस्टों ने युवक कांग्रेस के विभिन्न कार्यक्रमों में भाग लिया ।

(ग) जी नहीं । तथापि, प्रभाग ने मंच के निर्माण, साधारण और स्टेज लाइटिंग, आदि के लिए कामियों और उपकरणों के रूप में तकनीकी सहायता प्रदान की ।

**Demolition of huts of Harijans by landlords of Durveshi Village, Nandy Taluka**

3349. SHRI ANANT DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 30 huts of Harijans were demolished by the landlords of Durveshi Village of Nandy taluka, Kurnool District, Andhra Pradesh and they took away building materials used in the construction of the huts; and

(b) whether the land was granted by the Government to the Harijans to build their huts?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) According to information received from the Government of Andhra Pradesh, 30 huts belonging to Harijans and other weaker sections of Durveshi village of Nandyal Taluka, Kurnool District were allegedly demolished on June 13, 1977 by one Mallaswamy Reddy and 11 others of the village. The accused persons are also reported to have removed building materials. However, the same have subsequently been recovered and handed over to the village Munsiff for safe custody. A case u/s 427 IPC has been registered and investigation thereof is in progress.

(b) The State Government have reported that dry land was granted by the Collector, Kurnool to the Harijans and members of weaker sections for building huts.

**Allotment of DAVP Advertisements during March—June, 1977**

3350. SHRI PURNA SINHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have allotted DAVP advertisements to different publications of Assam, Manipur, Nagaland, Meghalaya, Mizoram and Tripura after Janata Party has assumed power in March, 1977;

(b) if so, which are the publications and the quantum of advertisements allotted to each of them during the period ending 30-6-77;

(c) whether some publications are denied any advertisement of DAVP if so, the specific reasons for such denial; and

(d) whether Government has revised the earlier policy of distributing advertisements of the Congress administration and proposes to issue a White Paper elaborating the new advertisement policy in respect of small and medium newspapers and periodicals published in regional languages?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). A statement giving the names of publications from these areas to whom advertisements were issued during the period 20th March to 30th June 1977 is laid on the Table of the House. [Placed in Library. See No. LT-685/77]. The total value of advertisements issued to these newspapers during this period was Rs. 59,159.

(c) All publications on the approved list of DAVP are considered for issue of advertisements.

(d) Distortions and discriminatory features of the advertising policy in operation till a few months ago have already been removed. The matter is under further comprehensive review and a decision is expected to be taken shortly.